

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
LOKESH SECFIN PRIVATE LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	LOKESH SECFIN PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02/04/1996
3	Authority under which corporate debtor is incorporated / registered	RoC -Chennai under the Companies Act,1956
4	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U65929TN1996PTC086296
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No: 6/13, North Avenue, Kesavaperumalpuram, Chennai - 600028 ,Tamil Nadu
6	Insolvency commencement date in respect of corporate debtor	25-09-2023 (order received by IRP on 27/09/2023)
7	Estimated date of closure of insolvency resolution process	25-03-2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: GOPINATH Registration No: IBBI/PA-003/IP-N00302/2020-2021/13297
9	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address:Plot No.2,Flat 2A,Park Royal Apartment,Padikuppam Road, Anna Nagar west,CHENNAI-600040 Regd. Email-id:gopinathsai2000@gmail.com
10	Address and email to be used for correspondence with the interim resolution professional	Correspondence Address: Senate Space,W126,3rd Floor, 3rd Avenue,Anna Nagar, Chennai-600040 Correspondence Email-id: lokeshsecfincirp@gmail.com
11	Last date for submission of claims	09/10/2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads Physical Address:Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **LOKESH SECFIN PRIVATE LIMITED** on SEPTEMBER 25, 2023.

The creditors of **LOKESH SECFIN PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 09/10/2023 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof, by post or by electronic means. Submission of false or misleading proof shall attract penalties.



80/-
GOPINATH

Interim Resolution Professional

Place : Chennai
Date : September 28,2023

★ IBBI/PA-003/IP-N00302/2020-2021/13297